

36

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 469/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018

NAME OF THE PARTIES: Sanjay Deepak Tahilram Kewalramani & Anr.  
V/s  
Modlite Holdings Pvt. Ltd.

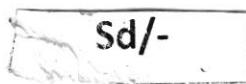
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 213, 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	KRISHNA BARUAH	ADVOCATE FOR Respondent 2, 3, 4 & 16 Pragya Legal	
2.	Pratik Tripathi	PCS & Petitioner	

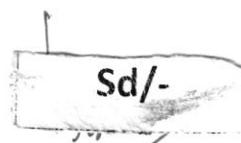
ORDER

CP No. 469/213, 241-242/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 13.03.2018.

  
Sd/-

V. NALLASENAPATHY  
Member (Technical)

  
Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)